

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00298/2021

Dated Wednesday the 24th day of March Two Thousand Twenty One

CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)

(Through Video Conferencing)

N. Venugopal, S/o. Narasimhalu,
Door No. 9, Melaponnagaram 6th Street,
Madurai 625016.Applicant

By Advocate M/s. R. Rengaramanujam

Vs

1. The Director,
Human Relation, Corporate Office,
Bharat Sanchar Nigam Limited,
Bharat Sanchar Bhawan,
4th Floor, Janpath, New Delhi 1.

2. The Sr. General Manager,
Network Operation (CM),
BSNL, Tamil Nadu Circle,
1st Floor, Saibaba Colony Tele.Exch.,
Dr. Alagesan Road, Coimbatore 641011.

3. Principal General Manager,
BSNL, Thallakulam,
Madurai 625002.Respondents

By Advocate Mr. M. Kishore Kumar, SPC

ORAL ORDER

(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))

The relief prayed for in this OA is as follows:

"To direct the respondents to disburse the retirement benefits of the applicant with interest for the belated payment from the date of his retirement ie., on 30.04.2019 to till the date of realization and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case and thus render justice."

2. Heard Mr. R. Rengaramujam, counsel for the applicant & Mr. M. Kishore Kumar, SPC appearing for the respondents on advance notice.
3. At the time of hearing, counsel for applicant submits that this OA may be disposed of with a direction to the respondents to consider the pending representation of the applicant dt. 12.09.2019 in a time bound manner.
4. Hence, without going into the merits of the case, this OA is disposed of with a direction to the respondents to consider the pending representation of the applicant dt. 12.09.2019 and pass a reasoned and speaking order as per law within a period of two months from the date of receipt of a copy of this order.
5. OA is disposed of at the admission stage. No costs.

**(C.V.Sankar)
Member(A)**

**(S.N.Terdal)
Member(J)**

24.03.2021

SKSI